

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

### ALCOB INDIA PRIVATE LIMITED OPERATING IN ALUMINUM FACADE ENGINEERING, DESIGNING, AND INSTALLATION INDUSTRY AT PUNE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ALCOB INDIA PRIVATE LIMITED  CIN: U45200PN2004PTC141210  PAN: AAECA8239L
2.	Address of the registered office	Office 201, A Wing, Sai Gaurav 2040, Jan Mohamad- Street Babajan Chowk Pune, Pune, Pune, Pune City, Maharashtra, India, 411001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office 201, A Wing, Sai Gaurav 2040, Jan Mohamad-Street Babajan Chowk Pune, Pune, Pune, Pune City, Maharashtra, India, 411001
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request for obtaining detailed Invitation of Expression of Interest to submit resolution plan to Resolution Professional at <a href="mailto:alcob.cirp@gmail.com">alcob.cirp@gmail.com</a>

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request for obtaining detailed Invitation of Expression of Interest to submit resolution plan to Resolution Professional at <a href="mailto:alcob.cirp@gmail.com">alcob.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	20/05/2026
11.	Date of issue of provisional list of prospective resolution applicants	30/05/2026
12.	Last date for submission of objections to provisional list	04/06/2026
13.	Date of issue of final list of prospective resolution applicants	14/06/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/06/2026
15.	Last date for submission of resolution plans	19/07/2026
16.	Process email id to submit Expression of Interest	<a href="mailto:alcob.cirp@gmail.com">alcob.cirp@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME.	Registered as MSME in class B having UAM Number: <b>MH26B0116813</b>

**Rajesh Shah**  
**Interim Resolution Professional**  
**Alcob India Private Limited**  
(Undergoing Corporate Insolvency Resolution Process)  
E-mail ID: [alcob.cirp@gmail.com](mailto:alcob.cirp@gmail.com),  
IBBI Registration No.: IBBI/IPA-002/IP-N00592/2018-19/11881  
Date: 05/05/2026